

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2506
ANSWERED ON 03.08.2023**

PRIVATIZATION OF ELECTRICITY DEPARTMENT IN PUDUCHERRY

2506. SHRI VE. VAITHILINGAM:

**Will the Minister of POWER
be pleased to state:**

- (a) the details of the present status of privatization of Electricity Department in Puducherry; and**
- (b) the details of the sharing pattern proposed with the private player?**

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) : The approved RFP for selection of successful bidder for 100% sale of shares in the Distribution Company has been floated on 27-09-2022. The last date for submission of bids has been extended upto 07-08-2023. Meanwhile, a writ petition had been filed in the Hon'ble Madras High Court by the Electricity Department Technical Certificate Holders (ITI) Welfare Union, Puducherry in WP 26692/2022 against Privatization of the Electricity Department, Puducherry on 28-09-2022. Necessary counter affidavit has been filed by the Government of Puducherry. The Hon'ble High Court on 16-11-2022 had ordered that the bids shall not be opened until further orders. The case is yet to be disposed off.

(b) : Based on the demand of the Staff Unions, it was decided by the Govt. of Puducherry to change percentage of the sale of shares of the Distribution Company from 100% to 51%. The revised RFP document for sale of 51% stake has been approved by Ministry of Power and Ministry of Home Affairs. Action is being taken to float the revised RFP shortly.
